

O.A. 672/93.

31.7.2000

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, J.M.

None for the ~~applicant~~ applicant even
after revision of the list. The case is therefore
dismissed in default and for non prosecution.

J.M.

A.M.

Nafees.